- (b) if so, the details thereof;
- (c) whether Government have formulated any other scheme for the upliftment of women in Rajasthan; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT (SMT. BASAVA RAJESWARI): (a) No, Sir.

- (b) Does not Arise.
- (c) and (d) Women's Development Pro gramme and DWACRA Schemes are being implemented in Rajasthan.

The WDP programme is being implemented in 14 districts. A provision of Rs. 195.00 lakhs under the plan Budget and Rs. 46.00 lakhs under the Non-Plan Budget has been made for the current financial year. The DWACRA scheme is a sub-scheme of IRDP and at present is being implemented in 19 districts of the State. Under this scheme a group of 10—15 rural women below the poverty line are formed. Training in various trades/skills is provided under this scheme. There is a Budget provision of Rs. 100,00 lakhs for the current financial year.

Under the World Bank assisted Project, one Regional Vocational Training Institute for women has been sanctioned for establishment at Jaipur in Rajasthan by the Directorate General of Employment and Training, Ministry of Labour. Training is proposed to be provided at Basic Skill level for girls in the age of 14—25 years in trades having high employment potential.

Besides, under the schemes for Setting up of Training-cum-income Generating Units for Women (NORAD), Support to Training and Employment Programme (STEP) and Condensed Course for Education and Vocational Training, training is imparted to women for skill development and subsequent sustained employment and these schemes are under implementation in the State of Rajasthan.

## Recommendations by Conference of Vice-C^anee,I,Ior of Universites

- 3432. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government have received the 19 Point recommendations proposed by the Conference of the Vice-Chancellors convened by the University Grants Commission;
- (b) if so, what are the details of the rerommendations;
- (c) whether Government propose to implement the recommendations; and
- (d) if so, from which academic year and if not the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to d) The University Grants Commission nformd the Government that UGC Conference of Vice-Chancellors, 1993 would discuss "Academic Structure at Under-Graduate Education: Need for Flexibility and Innovation" at the meeting on December 20, 1993. Proceedings and recommendations of the Conference have not been received so far but a view on them would be taken by Government if required.

# Colleges Conducting Correspondence Courses in B. ED.

- 3433. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Government is aware that the B. Ed. colleges conducting correspondence courses has been a money making racket;
- (b) if so, what action Government propose to remedy the situation;
- (c) whether Government would consider extending statutory powers to the National Council of Teacher's Education Bill; and

(d) whether Government propose to consider setting up the curriculum for the B. Ed. colleges making physical education as a mandatory subject?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE (DEPARTMENT DEVELOPMENT EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (d) The National Council for Teacher Education Bill has been passed by the Parliament and assented by the President on 29-12-93. It has become NCTE Act No: 73 of 1993. Necessary steps are being taken to operationalise the Act. The Act provides for the creation of a mechanism for determination and maintenance of standards of teacher education and regulation of institutions of teacher education with a view to phasing out the sub-standard, malpractic-ing institutions.

The guidelines and syllabi circulated by the NCERT in 1991 provide for teaching of health and physical education as one of the subjects in B. Ed. courses.

## **National Youth Programmes**

3434. SHRI SURESH KALMADI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government have constituted a committee to oversee the National Youh Programmes; and
- (b) if so, what are the names of the members of the committee and the terms of reference in respect thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) (SHRI MUKUL WASNIK): (a) Yes, Sir.

- (b) The names of the members of the committee are given in the enclosed statement (See below). The terms of reference of the committee are:—
  - (i) to suggest policy measures and programmes for youth;
  - (ii) to advise the Government on measures for the implementation of the Plan of Action of the National Youth Policy;
  - (iii) to review the coordination between various Departments of the Central/ State Governments and all Voluntary organisations/other Agencies involved therein; and
  - (iv) to provide a feed-back on the implementation of the National Youth Programmes.

#### Statement

## Names of the Members of Committee

- 1. Shri P. V. Narasimha Rao, Prime Minister-Chairman
- 2. Shri Arjun Singh, Human Resource Development Minister-Dy. Chajrman
- Shri Mukul Wasnik, Minister of State for Youth Affairs & Sports and Parliamentary Affairs—Vice Chairman
- 4. Minister-in-charge of Youth Affairs, Govt. of Andhra Pradesh, Hyderabad-Member
- 5. Minister-in-charge of Youth Affairs, Govt. of Orissa, Bhubaneshwar-Member
- 6. Minister-in-Charge of Youth Affairs, Govt. of Gujarat, Gandhinagar-Member
- 7. Miniser-in-charge of Youth Affairs, Govt. of Mizoram, Aizwal-Member
- 8. Minister-in-charge of Youth Affairs, Goyt. of Punjab, Chandigarh-Member
- 9. Shri Bhubaneswar Kalita-Member
- 10. Shri Mohd. Yunus Salim -- Member
- 11. Shri K. Suresh-Member
- 12. Shri Anand Ahirwar-Member
- 13. Smt. Dipika Topiwala -- Member
- 14. Shri Mahesh Goud-Member
- 15. Shri Mahendra Singh Chauhan-Member